

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2017**

**Dated: 27<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Star Wire (India) Vidyut Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Ms. Parichita Chowdhury for  
Mr. Anand K. Ganesan for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **07.12.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*